

The second and subsequent installments of Additional Central Assistance (ACA) for projects are released only upon receipt of proper utilization certificate from State Governments. The Central Sanctioning and Monitoring Committee (CSMC) before releasing the second and subsequent installments of ACA satisfies itself as regards the physical and financial progress of the projects under implementation and achievement of milestones as agreed upon by the States and Urban Local Bodies (ULBs) for implementation of reforms.

Complaints to CPWD

3622. SHRI KANJIBHAI PATEL : Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that CPWD takes several days to attend to complaints of families residing in Government quarters in Delhi;
- (b) the main reason for not attending to repeated complaints of families residing in various blocks of Sector II, DIZ Area, Gole Market, New Delhi to replace the broken sewer pipeline; and
- (c) the details of the action taken to rectify the problem?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) No, Sir. However, some major complaints are attended to through contractors the process of which takes time due to contractual formalities and some times, due to budgetary constraints.

(b) In Diz Area including Sector-II, sewer lines after 1st manhole have been transferred to NDMC. No complaints for blockage/broken sewer line is pending with CPWD for Sector-II, DIZ Area, New Delhi.

(c) Does not arise.

Metro Mishap

3623. SHRIMATI KUSUM RAI : Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of reasons identified for Zamrudpur Metro Mishap;
- (b) the number and the details of persons dead and injured in the said mishap;
- (c) whether Zamrudpur Metro Mishap was a result of irregularities mentioned in the report of CAG; and
- (d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) Delhi Metro Rail Corporation (DMRC) Ltd. has reported that the High Powered Committee set up by it to investigate the Zamrudpur Metro Mishap has identified the reasons for the accident as follows :-

- (i) Serious deficiency in design of the cantilever arm; and

- (ii) The concrete not having adequate strength probably due to lack of adequate curing of the concrete.
- (b) The number and details of persons dead and injured in the said mishap on 12.7.2009 and 13.7.2009 are given in the enclosed Statements-I and II respectively. (See below).
- (c) No, Sir. The CAG report was with reference to performance audit of Delhi Metro Phase-I.
- (d) Does not arise.

Statement-I

*Details of the Accident victims in DMRC's site at Zamrudpur
on 12.07.2009 (status as on 30/07/2009)*

Sl. No.	Name	Age (Years)	Father's Name	Address
1	2	3	4	5
1.	Anshuman Pratihari (Died at Accident Site)	28	Shankar Prasad Pratihari	Vill-Sukgora, P.O. Galia, P.S. Jajpur, Distt. Bankura, W.B.
2.	Niranjan Yadav (Died at Accident Site)	18	Avadhi Prasad Yadav	Vill-Lattipur P.O. Bihpur Dist, Bhagalpur, State-Bihar
3.	Badan Singh (Died at Accident Site)	35	Hari Bilas	Vill/P.O.-Budhara, P.S. Porsa, Distt- Morraina, MP
4.	Amit Kumar (Died at accident site)	22	Laddu Yadav	Vill-Lattipur, P.O. Bihpur Distt. Bhagalpur, State-Bihar
5.	Pappu Yadav (Died at Accident Site)	23	Devnandan Yadav	Vill-Lattipur, P.O. Bihpur Distt, Bhagalpur, State-Bihar
6.	Bhan Singh (Died at Accident Site)	30	Chitra Singh	Rajasthan
7.	Aman Singh (Died on 24.07.09 at AIIMS' Trauma Centre)	30	Bhawan Singh	Vill/P.O.-Budhara, P.S. Porsa, Distt. Morraina, MP
Major Injuries				
1.	Prakash	35	Sukhdev Yadav	Vill-Lattipur, P.O. Bihpur Distt., Bhagalpur, State-Bihar
2.	Chabi Raj		Munna Lal	Vill/PO-. Budhara P.S. Porsa, Distt- Morraina, M.P.

1	2	3	4	5
3.	Mustaq Ahmed	30	Md Hasan	Vill-Bairam Pachpadwa, Puran Bazar, Distt. Balrampur, State-U.P.
4.	Mahadev			Vill-Budhara, The- Porsa, Distt.- Morrainia, MP
5.	Anil Yadav	28	Rajdev Yadav	Vill-Kuchmuchpahi, P.O.-Nainsand, Distt- Jaunpur,U.P.
6.	Amarnath Choudhary	32	Ramchander Choudhary	Vill-Bhandiwar, Distt . Begusarai, Bihar
Minor Injuries				
1.	Gopal Sen	24	Rabinder Sen	Nachini, Vill-Babapadar, Distt.-Khurda, State-Orissa
2.	Ravinder Kumar	20	Subhas Singh	Vill-Gauripur, P.O.- Laxmipur, Distt-Jamui, Bihar
3.	Hari Pad Sahu	25	Surender Nath Sahu	Ghatapurshottampur, Vill-Patasur, Distt- Purba Medinipur, W.B.
4.	Papu	26	Harvilas	Vill/PO-Budhara, P.S. Porsa, Distt- Morraina, MP
5.	Dhananjay Pandey	23	Parsuram Pandey	Vill-Nafanitpir, P.O.- Hamar, Rosara, Distt-Balia, UP
6.	Birju Yadav	20	Bhola Yadav	Vill-Jagat,P.O.- Kapilaeshwarsthan Distt-Madhubani, State-Bihar
7.	Dalip Kumar	20	Abhayas Yadav	Vill-Lattipur, P.O. Bihpur Distt, Bhagalpur, State-Bihar
8.	Manoj Singh	28	Ramiqbal Singh	Malli, P.O.-Garkha, Distt Chapra, Bihar

Statement-II

Details of the victims in the Crane Topping Incident on 13.07.2009

Sl.No.	Name & Hospitals Admitted	Age	Father's Name	Address	Amt. of ex-gratia disbursed (Rs.)
1.	Sh. Tarvinder Singh (Crane-Driver-IJM) (AIIMS Trauma Centre)	23 Years	Sh. Narak Singh	P.O.-BB/36A Shalimar Bagh, Delhi	Case has been approved for consideration under Major injury by M.D.
2.	Kedar Singh (Electrician-IJM). Admitted in AIIMS Trauma Centre initially but was subsequently admitted and operated in Mod Chand Hospital	45 Yrs.	Ram Chandrer Singh	VIII-Jenerawa, P.O.-Aweraj, Distt- East Champaran (Bihar)	10,000/- ex-gratia is already paid further the case has been approved for consideration under Major injury by M.D.
3.	Sh. Satnam Singh (Mechanical Engineer/ Launching-IJM), Admitted in Mod Chand Hospital and has been advised Bed Rest	27 Yrs	G.S., Flora	X/999, Chand Mohalla Gandhi Nagar, Delhi-110031	Case has been approved for consideration under Major injury by M.D.
Minor Injuries					
1.	Atteque-Ur-Rahman, JE/Civil/DMRC (AIIMS Trauma Center)	24 Yrs.	Wahid-ur-Rahman	Moh-Mastan, P.O.- Richta, Distt., Bareilly U.P.	10,000/-
2.	Manish Datta (Project Manager-Gammon) AIIMS Trauma Centre	35 Yrs.	Not Available	Not Available	Has been contacted many times but he has not turned up for receiving his ex-gratia.
3.	Satnam Singh (Crane Driver-IJM), (AIIMS Trauma Centre)	30 Yrs.	Prithvi Pal Singh	P.O.-Manik Ketan, Distt- Hoshiyarpur, State-Punjab	10,000/-